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C.C.A. 31/94

in

O.A. 1846/93

(7)

11/11/94

Hon. Mr. K. Huthu Kumar, A.M.
Hon. Mr. J.S. Dhaliwal, J.M.

Sri R.P. Singh for the petitioner.
Sri C.S. Singh for the alleged contemnors.
States that the original application No. 1846/93
has been dismissed by the order of this
Tribunal dated 15.4.94. Consequently the
Contempt application no 31/94 has been filed
against the alleged contemnors, for non-com-
pliance of the interim order of this Tribunal
in the aforesaid O.A., has ~~been~~ become
~~interim~~ instructions. Sri R.P. Singh has also no
objection to his contempt petition being
dismissed. Accordingly we dismissed the
contempt petition and discharged the notices.

J.S. Dhaliwal
J.M.

K. Huthu Kumar
A.M.

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